

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.103**

New IA-5936/2022

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 08.12.2022**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant/RP : Mr. Rishabh Jain, Advocate for RP, Mr. Sanjay Khanna, Ms. Tarandeep Singh, Mr. Karandeep Singh, Mr. Swetank Shantunu, Advocates for AR of Homebuyers Applicant in New IA-5936/2022  
UN Singh Adv. for GNoida Authority

For the Respondent :

**ORDER**

**New IA-5936/2022:-**

The matter is coming up on 14.01.2023. Therefore, no order is required to be passed in the matter.

**IA disposed of.**



**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**